## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 40/(MAH)/2015/(T.P.) CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T) ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: M/s. Laxyo Energy Limited

M/s. Chinar Shipping and Infrastructure (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and

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S. No.	NAME	DESIGNATION	
1.	M.S.BHARDWAY		SIGNATURE
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## <u>Order</u>

## C.P. No. 40/397-398/NCLT/MB/MAH/2015

- 1. Respondents side is present, the proxy appeared on behalf of the Petitioner seeking adjournment on the ground cause-list is not shown in website.
- On the request of the Petitioner side, the matter is posted on  $2^{nd}$ 2. August, 2016 at 10.30 a.m. for hearing.

SdI-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd1-

V. NALLASENAPATHY Dated: 13th July, 2016.

Member (Technical)